

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

**O.A. NO. 37 OF 2013**

Thursday, this the 7<sup>th</sup> day of February, 2013

**CORAM:**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Mohanavally  
Vadakkekallayil house  
Velluthuruthy  
Kottayam, Kerala State ... **Applicant**

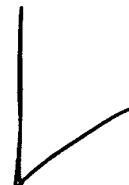
(By Advocate Mr.T.O.Xavier )

**versus**

1. V.R.Reghu  
Parapparambil House  
Kuzhimattom PO, Vellothuruthy  
Panachikkadu Village  
Kottayam, Chingavanam P.S  
Kottayam District – 686 001
2. The Senior Personnel Officer  
Southern Railway  
Trivandrum Division  
Thykkad PO, Trivandrum
3. Rengarajan  
Senior Deputy General Manager  
Chief Vigilance Officer  
Southern Railway, Headquarters Office  
Park Town, Chennai – 600 003
4. The Inspector  
Traffic Department  
Kottayam Railway Station  
Kottayam – 686 001 ... **Respondents**

(By Advocate Mr.Sunil Jacob Jose, SCGSC (R2&4)  
Advocate Mr.Varkey & Martin (R-1) )

The application having been heard on 07.02.2013, the Tribunal on the same day delivered the following:



: 2 :

**ORDER**

**HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

When the OA was taken up for hearing today, it was submitted on behalf of the 1<sup>st</sup> respondent that the request of the applicant has been conceded to and that the OA can be closed.

2. The applicant and the 1<sup>st</sup> respondent shall be present on the date when 3<sup>rd</sup> respondent summons them to the Divisional Office, Trivandrum.
3. With this direction, the OA is disposed of. No costs.

Dated, the 7<sup>th</sup> February, 2013.



**K. GEORGE JOSEPH  
ADMINISTRATIVE MEMBER**

The 2<sup>nd</sup> paragraph of order dated 07.02.2013 is corrected to read as under:

" 2. The applicant and the 1<sup>st</sup> respondent shall be present on the date when 2<sup>nd</sup> respondent summons them to the Divisional Office, Trivandrum. "

(The above correction is made vide order dated 03.04.2013 in MA 349/13 in OA 37/13.)

*Balachandran*  
**(Mr. K. BALACHANDRAN)**  
Deputy Registrar  
Central Administrative Tribunal  
Ernakulam Bench  
Cochin - 682 017

केन्द्रीय प्रशासनिक अधिकरण ..... न्यायपीठ में

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH-

आदेश पत्र

ORDER SHEET

आवेदन शं ० २० : का

C.P.(C) 81/2013 in ORIGINAL APPLICATION NO. ३७ OF 2013

आवेदक

Applicant(s) *Mohana Rally*

प्रत्यधी

Respondent(s) *M. Sunitha, Asstt. Personnel Officer, S. Rly. Tvm.*

आवेदक (आवेदकों)

की ओर से आधिकरण

Advocate for *M.R. T.O. Xavier*  
Applicant(s)

प्रत्यधी (प्रत्यधीयों)

की ओर से आधिकरण

Advocate for  
Respondent(s)

रजिस्ट्री के टिप्पणी

अधिकरण के आदेश

Notes of the Registry

Orders of the Tribunal

प्रस्तुतीकरण की तारीख

Date of Presentation *20-6-2013*

02.07.2013

KBSR & KGJ

C-1

(2.)

Mr. T.O. Xavier

Mr. Rajesh for Mr. Sunil Jacob Jose, SCGSC

Let this C.P.(C) be converted into an execution application. Issue notice to the Divisional Personnel Officer (R-2) and the husband of the petitioner (R-1) in the OA to be personally present in the Court in connection with execution of the order dated 07.02.2013. Applicant shall also be present on the same day.

List on 24.07.2013. Copy by hand

KGJ(AM)

KBSR(JM)

02.07.2013

vs

10 and notice issued  
on 3/7/13

notice served ✓  
21/7/13